

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MARCH 21, 2017

No. 308 /Admin. (Services)/2017

Sri **Raghuvir Singh Rathore**, Civil Judge, Junior Division, Ramabai Nagar/ Kanpur Dehat is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ramabai Nagar/ Kanpur Dehat.

No. 309 /Admin. (Services)/2017

Sri **Amit Kumar Tiwari**, Civil Judge, Senior Division (Fast Track Court), Ramabai Nagar/ Kanpur Dehat to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat.

No. 310 /Admin. (Services)/2017

Sushri **Anju Rajpoot**, Civil Judge, Junior Division, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 311 /Admin. (Services)/2017

Sri **Rakesh**, Civil Judge, Junior Division, Tilhar, Shahjahanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 312 /Admin. (Services)/2017

Smt. **Meera Gothwal**, Civil Judge, Junior Division, Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 313 /Admin. (Services)/2017

Sri **Rajmangal Singh Yadav**, Civil Judge, Junior Division, Duddhi, Sonbhadra is promoted and posted as Secretary (Full Time), District Legal Services Authority, Sonbhadra in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 314 /Admin. (Services)/2017

Smt. **Priti Singh-II**, Civil Judge, Junior Division (City), Jaunpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 315 /Admin. (Services)/2017

Sri **Rahul Anand**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Secretary (Full Time), District Legal Services Authority, Jaunpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 316 /Admin. (Services)/2017

Sri **Nand Kumar**, Civil Judge, Junior Division, Mohammadabad, Ghazipur is promoted and posted as Additional Chief Judicial Magistrate, Ghazipur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 317 /Admin. (Services)/2017

Sri **Karuna Singh**, Judicial Magistrate, First Class, Faizabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Faizabad.

No. 318 /Admin. (Services)/2017

Smt. **Pragya Singh-I**, Civil Judge, Senior Division (Fast Track Court), Faizabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 319 /Admin. (Services)/2017

Sri **Surendra Pratap Yadav**, Civil Judge, Junior Division, Kadipur, Sultanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 320 /Admin. (Services)/2017

Smt. **Seema Singh**, Civil Judge, Junior Division, Khurja, Bulandshahr is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 321 /Admin. (Services)/2017

Sri **Rakesh Singh**, Nyayadhikari, Gram Nyayalaya, Talbehat, Lalitpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lalitpur in the newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 322 /Admin. (Services)/2017

Smt. **Chir Kumaritva**, Judicial Magistrate, First Class, Ramabai Nagar/ Kanpur Dehat is promoted and posted as Additional Chief Judicial Magistrate, Pilibhit.

No. 323 /Admin. (Services)/2017

Smt. **Ritu Nagar**, Civil Judge, Junior Division, Budhana, Muzaffar Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar.

No. 324 /Admin. (Services)/2017

Sri **Piyush Siddhartha**, Civil Judge, Junior Division, Kairana, Muzaffar Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar.

No. 325 /Admin. (Services)/2017

Sri **Sandeep Chaudhary**, Additional Civil Judge, Junior Division Khurja, Bulandshahr is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 326 /Admin. (Services)/2017

Sri **Navneet Kumar Bharti**, Civil Judge, Junior Division, Fatehabad, Agra is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Agra.

No. 327 /Admin. (Services)/2017

Smt. **Poonam Pathak**, Civil Judge, Senior Division (Fast Track Court), Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 328 /Admin. (Services)/2017

Sri **Rajneesh Mohan Verma**, Civil Judge, Junior Division, Kushinagar at Padrauna is promoted and posted as Secretary (Full Time), District Legal Services Authority, Kushinagar at Padrauna in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 329 /Admin. (Services)/2017

Sri **Yash Pal Singh Lodhi**, Civil Judge, Junior Division, Chhata, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 330 /Admin. (Services)/2017

Sri **Dilip Kumar Sachan**, Additional Civil Judge, Junior Division, Duddhi, Sonbhadra is promoted and posted as Additional Chief Judicial Magistrate, Sonbhadra.

No. 331 /Admin. (Services)/2017

Sri **Anil Kumar Kharwar**, Additional Chief Judicial Magistrate, Sonbhadra to be Civil Judge, Senior Division, Sonbhadra in the vacant court.

No. 332 /Admin. (Services)/2017

Sri **Shamim Ahmad Ansari**, Civil Judge, Junior Division, Jewar, Gautambuddha Nagar is promoted and posted as Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 333 /Admin. (Services)/2017

Sri **Atul Chaudhary**, Civil Judge, Junior Division, Lakhimpur Kheri is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lakhimpur Kheri.

No. 334 /Admin. (Services)/2017

Sri **Pradeep Kumar-IV**, Civil Judge, Senior Division (Fast Track Court), Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 335 /Admin. (Services)/2017

Sri **Virat Kumar Srivastava**, Civil Judge, Junior Division (City), Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 336 /Admin. (Services)/2017

Sri **Pradeep Kumar Singh-I**, Civil Judge, Junior Division, Utraula, Balrampur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 337 /Admin. (Services)/2017

Sri **Mohan Lal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Secretary (Full Time), District Legal Services Authority, Basti in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 338 /Admin. (Services)/2017

Sri **Dhirendra Singh**, Civil Judge, Junior Division (City), Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 339 /Admin. (Services)/2017

Sri **Harish Chandra**, Civil Judge, Junior Division, Basti is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Basti.

No. 340 /Admin. (Services)/2017

Sri **Saurabh Dwivedi**, Civil Judge, Senior Division (Fast Track Court), Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 341 /Admin. (Services)/2017

Smt. **Alaka Yadav**, Civil Judge, Junior Division, Mirzapur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mirzapur.

No. 342 /Admin. (Services)/2017

Smt. **Nitya Pandey**, Civil Judge, Senior Division (Fast Track Court), Mirzapur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur.

No. 343 /Admin. (Services)/2017

Smt. **Shikha Rani Jaiswal**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 344 /Admin. (Services)/2017

Sri **Devendra Nath Goswami**, Civil Judge, Junior Division, Gonda is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gonda.

No. 345 /Admin. (Services)/2017

Sri **Surendra Prasad**, Civil Judge, Junior Division (City), Saharanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 346 /Admin. (Services)/2017

Sri **Indra Jeet Singh-II**, Civil Judge, Junior Division, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 347 /Admin. (Services)/2017

Sri **Meraj Ahmad**, Civil Judge, Junior Division, Kayamganj, Farrukhabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 348 /Admin. (Services)/2017

Sri **Shiva Nand**, Ist Civil Judge, Junior Division, Bulandshahr is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 349 /Admin. (Services)/2017

Sri **Birendr Singh**, Civil Judge, Junior Division, Raebareli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 350 /Admin. (Services)/2017

Sri **Ravi Kumar Gupta**, Civil Judge, Junior Division, Balrampur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Balrampur.

No. 351 /Admin. (Services)/2017

Sri **Sanjay Kumar Singh-II**, Civil Judge, Senior Division (Fast Track Court), Balrampur to be Secretary (Full Time), District Legal Services Authority, Balrampur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 352 /Admin. (Services)/2017

Smt. **Swati**, Civil Judge, Junior Division (West) Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hapur.

No. 353 /Admin. (Services)/2017

Sri **Ashok Kumar Yadav-III**, Civil Judge, Junior Division (City), Azamgarh is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Azamgarh.

No. 354 /Admin. (Services)/2017

Smt. **Moushmee Madhesiya**, Civil Judge, Senior Division (Fast Track Court), Azamgarh to be Additional Chief Judicial Magistrate, Azamgarh.

No. 355 /Admin. (Services)/2017

Sri **Farrukh Inam Siddiqui**, Civil Judge, Junior Division, Chandpur, Bijnor is promoted and posted as Additional Chief Judicial Magistrate, Unnao.

No. 356 /Admin. (Services)/2017

Smt. **Asifa Rana**, Civil Judge, Junior Division, Etawah is promoted and posted as Additional Chief Judicial Magistrate, Etawah.

No. 357 /Admin. (Services)/2017

Sri **Raghvendra Mani**, Civil Judge, Junior Division, Hasanpur, Amroha is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha.

No. 358 /Admin. (Services)/2017

Smt. **Neelu Mainwal**, Special Judicial Magistrate (CBI), Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 359 /Admin. (Services)/2017

Sri **Ravi Prakash Sahu**, Civil Judge, Junior Division, Musafirkhana, Sultanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 360 /Admin. (Services)/2017

Sri **Harendra Nath**, Civil Judge, Junior Division, Puwayan, Shahjahanpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 361 /Admin. (Services)/2017

Sri **Chinta Ram**, Civil Judge, Junior Division (Hawali), Faizabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 362 /Admin. (Services)/2017

Sri **Virat Shiromani**, Civil Judge, Junior Division, Chakia, Chandauli is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 363 /Admin. (Services)/2017

Sri **Ravi Kant Yadav**, Civil Judge, Junior Division, Mauranipur, Jhansi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Muzaffarnagar.

No. 364 /Admin. (Services)/2017

Smt. **Chhaya Sharma**, Civil Judge, Senior Division (Fast Track Court), Muzaffarnagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar.

No. 365 /Admin. (Services)/2017

Sri **Vinay Prakash Singh**, Additional Civil Judge, Junior Division Mohammadabad, Ghazipur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ghazipur.

No. 366 /Admin. (Services)/2017

Smt. **Jyoti**, Civil Judge, Junior Division (Koil), Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 367 /Admin. (Services)/2017

Sri **Hemant Kumar Kushwaha**, Civil Judge, Junior Division, Mau is promoted and posted as Secretary (Full Time), District Legal Services Authority, Mau in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 368 /Admin. (Services)/2017

Smt. **Sushil Kumari**, Judicial Magistrate, First Class, Etawah is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 369 /Admin. (Services)/2017

Sri **Sanjay Kumar-V**, Civil Judge, Junior Division, Kasia, Kushinagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 370 /Admin. (Services)/2017

Sri **Sumit Premi**, Judicial Magistrate, First Class, Gonda is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gonda.

No. 371 /Admin. (Services)/2017

Sri **Arbind Kumar Gautam**, Civil Judge, Senior Division (Fast Track Court), Gonda to be Secretary (Full Time), District Legal Services Authority, Gonda in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 372 /Admin. (Services)/2017

Smt. **Anju Kamboj**, Judicial Magistrate, First Class, Raebareli is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Raebareli.

No. 373 /Admin. (Services)/2017

Sri **Piyush Tiwari**, Civil Judge, Senior Division (Fast Track Court), Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 374 /Admin. (Services)/2017

Sri **Abhishek Upadhyay**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Secretary (Full Time), District Legal Services Authority, Raebareli in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 375 /Admin. (Services)/2017

Sri **Mahendra Kumar Singh**, Civil Judge, Junior Division, Mahoba is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mahoba.

No. 376 /Admin. (Services)/2017

Sri **Shobh Nath Singh**, Civil Judge, Senior Division (Fast Track Court), Mahoba to be Secretary (Full Time), District Legal Services Authority, Mahoba in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 377 /Admin. (Services)/2017

Sri **Bhartendra Singh**, Judicial Magistrate, First Class, Kasia, Kushinagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 378 /Admin. (Services)/2017

Sri **Shushil Kumar Verma**, Civil Judge, Junior Division, Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

No. 379 /Admin. (Services)/2017

Sri **Kamala Pati-II**, Judicial Magistrate, First Class, Barabanki is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Barabanki.

No. 380 /Admin. (Services)/2017

Sri **Rajeev Kumar Singh**, Civil Judge, Senior Division (Fast Track Court), Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 381 /Admin. (Services)/2017

Sri **Surjan Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Secretary (Full Time), District Legal Services Authority, Barabanki in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 382 /Admin. (Services)/2017

Sri **Satyendra Singh**, Civil Judge, Junior Division, Bisalpur, Pilibhit is promoted and posted as Additional Chief Judicial Magistrate, Pilibhit.

No. 383 /Admin. (Services)/2017

Sri **Vijay Kumar Katiyar**, Civil Judge, Junior Division, Konch, Jalaun at Orai is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 384 /Admin. (Services)/2017

Sri **Sudesh Kumar**, Civil Judge, Junior Division, Ghatampur, Ramabai Nagar/ Kanpur Dehat is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 385 /Admin. (Services)/2017

Smt. **Lovely Jaiswal**, Judicial Magistrate, First Class, Mathura is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 386 /Admin. (Services)/2017

Sri **Vishnu Deo Singh**, Civil Judge, Junior Division, Hamirpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Hamirpur.

No. 387 /Admin. (Services)/2017

Sri **Kumar Gaurav**, Civil Judge, Senior Division (Fast Track Court), Hamirpur to be Secretary (Full Time), District Legal Services Authority, Hamirpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 388 /Admin. (Services)/2017

Sri **Vikas**, Civil Judge, Junior Division, Gautambuddha Nagar is promoted and posted as Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 389 /Admin. (Services)/2017

Sri **Hari Ram**, Civil Judge, Junior Division, Mainpuri is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mainpuri.

No. 390 /Admin. (Services)/2017

Sri **Brijesh Kumar-II**, Civil Judge, Senior Division (Fast Track Court), Mainpuri to be Additional Chief Judicial Magistrate, Mainpuri.

No. 391 /Admin. (Services)/2017

Sri **Ajay Kumar Singh-II**, Additional Chief Judicial Magistrate, Mainpuri to be Secretary (Full Time), District Legal Services Authority, Mainpuri in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 392 /Admin. (Services)/2017

Sri **Ratnesh Deep Kamal Anand**, Civil Judge, Junior Division, Maudaha, Hamirpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 393 /Admin. (Services)/2017

Km. **Alka Chaudhary**, Civil Judge, Junior Division (City), Farrukhabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad.

No. 394 /Admin. (Services)/2017

Smt. **Poonam Singh-II**, Civil Judge, Junior Division, Jhansi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 395 /Admin. (Services)/2017

Sri **Nishant Maan**, Civil Judge, Junior Division, Kalpi, Jalaun at Orai is promoted and posted as Secretary (Full Time), District Legal Services Authority, Baghpat in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 396 /Admin. (Services)/2017

Sri **Shailendra Yadav**, Civil Judge, Junior Division, Rampur is promoted and posted as Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 397 /Admin. (Services)/2017

Smt. **Richa Upadhyay**, Metropolitan Magistrate, First Class, Kanpur Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kanpur Nagar.

No. 398 /Admin. (Services)/2017

Smt. **Vineeta Vimal**, Civil Judge, Senior Division (Fast Track Court), Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 399 /Admin. (Services)/2017

Sri **Prem Prakash Jaiswal**, Civil Judge, Junior Division, Bansaon, Gorakhpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Baghpat.

No. 400 /Admin. (Services)/2017

Sri **Anurag Kureel**, Civil Judge, Senior Division (Fast Track Court), Baghpat to be Additional Chief Judicial Magistrate, Baghpat in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 401 /Admin. (Services)/2017

Sri **Kamal Deep**, Civil Judge, Junior Division, Kulpahar, Mahoba is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 402 /Admin. (Services)/2017

Sri **Ramesh Kushwaha**, Nyayadhikari, Gram Nyayalaya, Jasrana, Firozabad is promoted and posted as Secretary (Full Time), District Legal Services Authority, Firozabad in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 403 /Admin. (Services)/2017

Sri **Mohammad Firoz**, Civil Judge, Junior Division, Sadabad, Hathras is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Jaunpur.

No. 404 /Admin. (Services)/2017

Sri **Yajuvendra Vikram Singh**, Civil Judge, Senior Division (Fast Track Court), Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 405 /Admin. (Services)/2017

Sri **Vijay Kumar Singh**, Civil Judge, Junior Division, Khaga, Fatehpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 406 /Admin. (Services)/2017

Smt. **Abha Pal**, Civil Judge, Junior Division (South), Sultanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sultanpur.

No. 407 /Admin. (Services)/2017

Sri **Kirti Kunal**, Civil Judge, Senior Division (Fast Track Court), Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur.

No. 408 /Admin. (Services)/2017

Smt. **Sapna Shukla**, Additional Chief Judicial Magistrate, Sultanpur to be Secretary (Full Time), District Legal Services Authority, Sultanpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 409 /Admin. (Services)/2017

Smt. **Poonam Karanwal**, Civil Judge, Junior Division, Firozabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Firozabad.

No. 410 /Admin. (Services)/2017

Smt. **Archana Yadav**, Civil Judge, Senior Division (Fast Track Court), Firozabad to be Additional Chief Judicial Magistrate, Firozabad in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 411 /Admin. (Services)/2017

Sri **Vikash Singh**, Civil Judge, Junior Division, Tanda, Ambedkar Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ambedkar Nagar at Akbarpur.

No. 412 /Admin. (Services)/2017

Sri **Alok Kumar Singh**, Civil Judge, Senior Division (Fast Track Court), Ambedkar Nagar at Akbarpur to be Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur.

No. 413 /Admin. (Services)/2017

Sri **Kuldeep Kumar-I**, Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Secretary (Full Time), District Legal Services Authority, Ambedkar Nagar at Akbarpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 414 /Admin. (Services)/2017

Sri **Viresh Chandra**, Civil Judge, Junior Division, Etah is promoted and posted as Additional Chief Judicial Magistrate, Gautambuddha Nagar.

No. 415 /Admin. (Services)/2017

Sri **Vijay Kumar Gupta-II**, Judicial Magistrate, First Class, Farrukhabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Farrukhabad.

No. 416 /Admin. (Services)/2017

Sri **Avanish Kumar Pandey**, Civil Judge, Senior Division (Fast Track Court), Farrukhabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad.

No. 417 /Admin. (Services)/2017

Sri **Yash Pal**, Civil Judge, Junior Division, Anoopshahar, Bulandshahar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ballia.

No. 418 /Admin. (Services)/2017

Sri **Rakesh Kumar-VII**, Civil Judge, Senior Division (Fast Track Court), Ballia to be Additional Chief Judicial Magistrate, Ballia in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 419 /Admin. (Services)/2017

Sri **Raj Mani**, Additional Chief Judicial Magistrate, Ballia to be Secretary (Full Time), District Legal Services Authority, Ballia in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 420 /Admin. (Services)/2017

Sri **Vijay Kumar Vishwakarma**, Civil Judge, Junior Division, Bidhuna, Auraiya is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Auraiya in the newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 421 /Admin. (Services)/2017

Sri **Shyam Babu**, Civil Judge, Junior Division, Sikandra Rau, Hathras is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 422 /Admin. (Services)/2017

Smt. **Tarkeshwari Singh**, Judicial Magistrate, First Class, Rampur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Rampur.

No. 423 /Admin. (Services)/2017

Smt. **Mitali Govind Rao**, Civil Judge, Senior Division (Fast Track Court), Rampur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur.

No. 424 /Admin. (Services)/2017

Smt. **Shradha Tripathi**, Additional Civil Judge, Junior Division, Etawah is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Etawah.

No. 425 /Admin. (Services)/2017

Sri **Alok Kumar**, Civil Judge, Senior Division (Fast Track Court), Etawah to be Additional Chief Judicial Magistrate, Etawah.

No. 426 /Admin. (Services)/2017

Sri **Ramendra Kumar**, Additional Chief Judicial Magistrate, Etawah to be Secretary (Full Time), District Legal Services Authority, Etawah in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 427 /Admin. (Services)/2017

Sri **Vimal Verma**, Additional Civil Judge, Junior Division, Chhata, Mathura is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mathura.

No. 428 /Admin. (Services)/2017

Sri **Yogesh Dubey**, Civil Judge, Senior Division (Fast Track Court), Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 429 /Admin. (Services)/2017

Sri **Vimal Tripathi**, Civil Judge, Junior Division, Biswan, Sitapur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur.

No. 430 /Admin. (Services)/2017

Sri **Anand Shukla**, Civil Judge, Junior Division (West), Hardoi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Hardoi.

No. 431 /Admin. (Services)/2017

Smt. **Suneeta Sharma**, Civil Judge, Senior Division (Fast Track Court), Hardoi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi.

No. 432 /Admin. (Services)/2017

Smt. **Anuradha Pundir**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Secretary (Full Time), District Legal Services Authority, Hardoi in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 433 /Admin. (Services)/2017

Smt. **Shiv Kumari**, Judicial Magistrate, First Class, Firozabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 434 /Admin. (Services)/2017

Sri **Dibyanand**, Civil Judge, Junior Division, Charkhari, Mahoba is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 435 /Admin. (Services)/2017

Sri **Amit Kumar Singh**, Civil Judge, Junior Division, Bahraich is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bahraich.

No. 436 /Admin. (Services)/2017

Sri **Surendra Kumar Rai**, Civil Judge, Senior Division (Fast Track Court), Bahraich to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bahraich.

No. 437 /Admin. (Services)/2017

Sri **Basant Kumar Jatav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bahraich to be Secretary (Full Time), District Legal Services Authority, Bahraich in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 438 /Admin. (Services)/2017

Sri **Bhupendra Pratap**, Civil Judge, Junior Division, Chandausi, Moradabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Moradabad.

No. 439 /Admin. (Services)/2017

Sri **Lokesh Nagar**, Civil Judge, Senior Division (Fast Track Court), Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 440 /Admin. (Services)/2017

Sri **Sunil Kumar-II**, Civil Judge, Junior Division, Rath, Hamirpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 441 /Admin. (Services)/2017

Sri **Abhay Pratap Singh-II**, Judicial Magistrate, First Class, Kushinagar at Padrauna is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kushinagar at Padrauna in the newly created court vide Government Order No.197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 442 /Admin. (Services)/2017

On reversion to regular line, Sri **Kuldeep Singh-I**, Deputy Registrar, U.P. State Information Commission, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 443 /Admin. (Services)/2017

Sri **Himanshu Kumar Singh**, Civil Judge, Junior Division, Banda is promoted and posted as Additional Chief Judicial Magistrate, Banda.

No. 444 /Admin. (Services)/2017

Sri **Khaliquzzama**, Additional Chief Judicial Magistrate, Banda to be Secretary (Full Time), District Legal Services Authority, Banda in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 445 /Admin. (Services)/2017

Sri **Kuldeep Singh-II**, Civil Judge, Junior Division, Shahjahanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Shahjahanpur.

No. 446 /Admin. (Services)/2017

Sri **Tendra Pal**, Civil Judge, Senior Division (Fast Track Court), Shahjahanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 447 /Admin. (Services)/2017

Sri **Asif Iqbal Rizvi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Secretary (Full Time), District Legal Services Authority, Shahjahanpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 448 /Admin. (Services)/2017

Sri **Anil Kumar-XI**, Civil Judge, Junior Division, Nawabganj, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 449 /Admin. (Services)/2017

Sri **Mahendra Kumar Rawat**, Civil Judge, Junior Division, Garotha, Jhansi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 450 /Admin. (Services)/2017

Sri **Manoj Kumar Jatav**, Civil Judge, Junior Division, Jalaun at Orai is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sitapur.

No. 451 /Admin. (Services)/2017

Sri **Harikesh Kumar**, Civil Judge, Junior Division, Gunnor, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 452 /Admin. (Services)/2017

Smt. **Rachna**, Civil Judge, Junior Division, Ghaziabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Ghaziabad.

No. 453 /Admin. (Services)/2017

Sri **Om Prakash-VIII**, Civil Judge, Senior Division (Fast Track Court), Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 454 /Admin. (Services)/2017

Sri **Sanjay Kumar-VI**, Civil Judge, Junior Division, Chunar, Mirzapur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Banda in the newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 455 /Admin. (Services)/2017

Dr. **Sunil Kumar Singh-IV**, Civil Judge, Junior Division (South), Unnao is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Unnao.

No. 456 /Admin. (Services)/2017

Sri **Rakesh Kumar Tiwari**, Civil Judge, Senior Division (Fast Track Court), Unnao to be Additional Chief Judicial Magistrate, Unnao.

No. 457 /Admin. (Services)/2017

Smt. **Neetu Yadav**, Additional Chief Judicial Magistrate, Unnao to be Secretary (Full Time), District Legal Services Authority, Unnao in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 458 /Admin. (Services)/2017

Sri **Sunil Kumar-III**, Civil Judge, Junior Division, Shikohabad, Firozabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Pilibhit.

No. 459 /Admin. (Services)/2017

Sri **Sunil Kumar Singh-III**, Civil Judge, Senior Division (Fast Track Court), Pilibhit to be Secretary (Full Time), District Legal Services Authority, Pilibhit in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 460 /Admin. (Services)/2017

Sri **Manoj Kumar-II**, Civil Judge, Junior Division, Bansi, Siddharth Nagar is promoted and posted as Secretary (Full Time), District Legal Services Authority, Siddharth Nagar in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 461 /Admin. (Services)/2017

Sri **Anand Priya Gautam**, Civil Judge, Junior Division, Bhognipur, Ramabai Nagar/ Kanpur Dehat is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Deoria.

No. 462 /Admin. (Services)/2017

Sri **Mohd. Sapheek**, Civil Judge, Senior Division (Fast Track Court), Deoria to be Secretary (Full Time), District Legal Services Authority, Deoria in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 463 /Admin. (Services)/2017

Sri **Ravi Kumar Diwakar**, Civil Judge, Junior Division, Sahaswan, Budaun is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Budaun.

No. 464 /Admin. (Services)/2017

Sri **Amar Singh**, Civil Judge, Senior Division (Fast Track Court), Budaun to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 465 /Admin. (Services)/2017

Smt. **Sneh Lata Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun Secretary (Full Time), District Legal Services Authority, Budaun in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 466 /Admin. (Services)/2017

Sri **Satya Pal Singh Premi**, Civil Judge, Junior Division, Deoband, Saharanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Saharanpur.

No. 467 /Admin. (Services)/2017

Sri **Nirdosh Kumar**, Civil Judge, Senior Division (Fast Track Court), Saharanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 468 /Admin. (Services)/2017

Smt. **Parul Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Secretary (Full Time), District Legal Services Authority, Saharanpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 469 /Admin. (Services)/2017

Sri **Anil Kumar-XII**, Civil Judge, Junior Division, Gorakhpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gorakhpur.

No. 470 /Admin. (Services)/2017

Sri **Surendra Singh-III**, Civil Judge, Senior Division (Fast Track Court), Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 471 /Admin. (Services)/2017

Smt. **Aparna Dev**, Civil Judge, Junior Division (Hawali), Varanasi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 472 /Admin. (Services)/2017

Sri **Satyendra Singh Verma**, Judicial Magistrate, First Class, Jhansi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sonbhadra.

No. 473 /Admin. (Services)/2017

Sri **Prashant Kumar Singh**, Judicial Magistrate, First Class, Varanasi is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Varanasi.

No. 474 /Admin. (Services)/2017

Smt. **Nisha Jha**, Civil Judge, Senior Division (Fast Track Court), Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 475 /Admin. (Services)/2017

Sri **Manoj Kumar Shasan**, Judicial Magistrate, First Class, Allahabad is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Hapur.

No. 476 /Admin. (Services)/2017

Sri **Swatantra Prakash**, Civil Judge, Junior Division, Atrauli, Aligarh is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Aligarh.

No. 477 /Admin. (Services)/2017

Sri **Sanjay Kumar Singh-III**, Civil Judge, Senior Division (Fast Track Court), Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 478 /Admin. (Services)/2017

Sri **Satya Prakash Arya**, Civil Judge, Junior Division, Chandauli is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Sant Kabir Nagar in the newly created court vide Government Order No. 197/VII-Nyay-2-2016-173G/15T.C. Dated 15.02.2016.

No. 479 /Admin. (Services)/2017

Sri **Kuldeep Singh-III**, Civil Judge, Junior Division, Jalesar, Etah is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kaushambi.

No. 480 /Admin. (Services)/2017

Sri **Prem Prakash**, Civil Judge, Senior Division (Fast Track Court), Kaushambi to be Secretary (Full Time), District Legal Services Authority, Kaushambi in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 481 /Admin. (Services)/2017

Sri **Parvind Kumar**, Judicial Magistrate, First Class, Mau is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Mau.

No. 482 /Admin. (Services)/2017

Sri **Shiv Kumar-II**, Civil Judge, Senior Division (Fast Track Court), Mau to be Civil Judge, Senior Division, Mau in the vacant court.

No. 483 /Admin. (Services)/2017

Sri **Vijay Kumar-III**, Judicial Magistrate, First Class, Gautambuddha Nagar is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Gautambuddha Nagar.

No. 484 /Admin. (Services)/2017

Sri **Sushil Kumar-V**, Civil Judge, Junior Division (City), Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 485 /Admin. (Services)/2017

Km. **Purnima Sagar**, Civil Judge, Junior Division, Bhadohi at Gyanpur is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bhadohi at Gyanpur.

No. 486 /Admin. (Services)/2017

Sri **Chandra Mohan Mishra**, Civil Judge, Senior Division (Fast Track Court), Bhadohi at Gyanpur to be Additional Civil Judge, Senior Division, Bhadohi at Gyanpur.

No. 487 /Admin. (Services)/2017

Sri **Kamal Kant Srivastava**, Additional Civil Judge, Senior Division, Bhadohi at Gyanpur to be Secretary (Full Time), District Legal Services Authority, Bhadohi at Gyanpur in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 488 /Admin. (Services)/2017

Sri **Ashok Kumar-XII**, Civil Judge, Junior Division, Sardhana, Meerut is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Meerut.

No. 489 /Admin. (Services)/2017

Smt. **Jyoti Singh**, Civil Judge, Senior Division (Fast Track Court), Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 490 /Admin. (Services)/2017

Sri **Sheelvant**, Civil Judge, Junior Division, Pharenda, Maharajganj is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Maharajganj.

No. 491 /Admin. (Services)/2017

Sri **Sarvjeet Kumar Singh**, Civil Judge, Senior Division (Fast Track Court), Maharajganj to be Secretary (Full Time), District Legal Services Authority, Maharajganj in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 492 /Admin. (Services)/2017

Sri **Sharad Kumar Chaudhary**, Civil Judge, Junior Division (South), Lucknow is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Lucknow.

No. 493 /Admin. (Services)/2017

Smt. **Anju Kanaujia**, Civil Judge, Senior Division (Fast Track Court), Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 494 /Admin. (Services)/2017

Sri **Yashwant Kumar Saroj**, Civil Judge, Junior Division, Faridpur, Bareilly is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 495 /Admin. (Services)/2017

Sri **Shri Pal Singh**, Additional Civil Judge, Junior Division, Hasanpur, Amroha is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Amroha.

No. 496 /Admin. (Services)/2017

Sri **Vidya Bhushan Pandey**, Civil Judge, Senior Division (Fast Track Court), Amroha to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha.

No. 497 /Admin. (Services)/2017

Smt. **Mirza Zeenat**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha to be Secretary (Full Time), District Legal Services Authority, Amroha in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 498 /Admin. (Services)/2017

Dr. **Suresh Kumar**, Civil Judge, Junior Division, Hathras is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Hathras.

No. 499 /Admin. (Services)/2017

Sri **Dinesh Kumar Gautam**, Civil Judge, Junior Division, Chhibramau, Kannauj is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Kannauj.

No. 500 /Admin. (Services)/2017

Sri **Khushter Danish**, Civil Judge, Senior Division (Fast Track Court), Kannauj to be Secretary (Full Time), District Legal Services Authority, Kannauj in the newly created post vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.

No. 501 /Admin. (Services)/2017

Sri **Anupam Shaury**, Judicial Magistrate, First Class, Bahraich is promoted and posted as Civil Judge, Senior Division (Fast Track Court), Bareilly.

No. 502 /Admin. (Services)/2017

Smt. **Shubhi Gupta**, Civil Judge, Senior Division (Fast Track Court), Bareilly to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMR SINGH-I)
REGISTRAR GENERAL

No. 173/Admin. (Services)/2017: Allahabad: Dated: March 21, 2017

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request kindly to relieve Sri Kuldeep Singh-I, Deputy Registrar, U.P. State Information Commission, Lucknow from his present post so as to enable his to take over charge of his new posting immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Chief Information Commissioner, U.P. State Information Commission, Lucknow.
5. The Law Officer, U.P. State Information Commission, Lucknow.
6. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).

7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All District & Sessions Judges subordinate to High Court of Judicature at Allahabad alongwith a copy of G.O. No. 449/VII-Nyay-7-2016-8/2008, 08.12.2016. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

10. (i) Sri Kuldeep Singh-I, Deputy Registrar, U.P. Information Commission, Lucknow.

You shall handover charge of your present post and shall proceed to take over charge of your new postings accordingly.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The District Magistrates, Ambedkar Nagar, Amroha (J.P. Nagar), Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Basti, Bhadohi, Budaun, Deoria, Etawah, Firozabad, Gautam Budha Nagar, Gonda, Hamirpur, Hardoi, Jaunpur, Kannauj, Kaushambi, Kushi Nagar at Padrauna, Maharajganj, Mahoba, Mainpuri, Mau, Pilibhit, Raebareli, Saharanpur, Santkabir Nagar, Shahjahanpur, Siddharth Nagar, Sonbhadra, Sultanpur and Unnao for information regarding creation of 35 newly post for Secretary (Full Time), District Legal Services Authority in the aforementioned districts vide G.O. No. 449/VII-Nyay-7-2016-8/2008, dated 08.12.2016.
13. The Treasury Officer, Ambedkar Nagar, Amroha (J.P. Nagar), Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Basti, Bhadohi, Budaun, Deoria, Etawah, Firozabad, Gautam Budha Nagar, Gonda, Hamirpur, Hardoi, Jaunpur, Kannauj, Kaushambi, Kushi Nagar at Padrauna, Maharajganj, Mahoba, Mainpuri, Mau, Pilibhit, Raebareli, Saharanpur, Santkabir Nagar, Shahjahanpur, Siddharth Nagar, Sonbhadra, Sultanpur and Unnao.

14. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
15. The Registrar (Judicial) (Selection & Appointment)/ (Seniority), High Court Allahabad.
16. The Registrar (Judicial) (Budget), High Court, Allahabad.
17. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
18. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
19. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
20. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
21. The Deputy Registrar (G), High Court, Allahabad for necessary action at your end in respect of appointment/ posting of class III & IV employees.
22. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
23. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
24. P.Ss. to Hon'ble Administrative Judges, High Court, Allahabad and Lucknow Bench with request to place this notification before Hon'ble Judges for Their Lordship's kind perusal.(Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)